

ORISSA HIGH COURT**FILING REPORT AS ON :21/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000060/2022	BICHITRA NARAYAN MISHRA VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// () //
2	BLAPL/0009279/2022	DEEPAK PATRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /637 /2022 () //
3	BLAPL/0009280/2022	ALEKH JAGAT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KEGAON /159 /2019 () //
4	BLAPL/0009281/2022	SONU @ SOUMYASHREE JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /512 /2022 () //
5	BLAPL/0009282/2022	MANTU @ ASWAJIT ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /512 /2022 () //
6	BLAPL/0009283/2022	GUDU THAKUR VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /512 /2022 () //
7	BLAPL/0009284/2022	SARBESWAR @ SIPUNI BHOI VS STATE OF ODISHA	SIDHARTHA DAS VS	TIRTOL /419 /2022 () //
8	BLAPL/0009285/2022	PRASANT GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /147 /2022 () //
9	BLAPL/0009286/2022	BASANTA MOHANTY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	SIMULIA /81 /2010 () //
10	BLAPL/0009287/2022	JHILI SAHU VS STATE OF ODISHA	DEBASNAN DAS VS	/ /0 () //
11	BLAPL/0009288/2022	SUNIL KUMAR KANHAR VS UNION OF INDIA (NCB)	SATYA RANJAN MULIA VS	NCB BHUBANESWAR /5 /2022 () //

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12	BLAPL/0009289/2022	BIRUPAKHYA BINDHANI VS UNION OF INDIA (NCB)	SATYA RANJAN MULIA VS	NCB BHUBANESWAR /5 /2022 () //
13	BLAPL/0009290/2022	SRIDHAR BEHERA VS UNION OF INDIA (NCB)	SATYA RANJAN MULIA VS	NCB BHUBANESWAR /5 /2022 () //
14	BLAPL/0009291/2022	HEMANTA MUKHI VS UNION OF INDIA (NCB)	SATYA RANJAN MULIA VS	NCB BHUBANESWAR /5 /2022 () //
15	BLAPL/0009292/2022	RAHUL GARADA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	DAMANJODI /76 /2022 () //
16	BLAPL/0009293/2022	SUDAM SAHOO VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	KISHORENGAR /149 /2022 () //
17	BLAPL/0009294/2022	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //
18	BLAPL/0009295/2022	PRABHU KALYAN PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /199 /2022 () //
19	BLAPL/0009296/2022	RANJIT MANDAL VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	MARINE PS AT JAMBO /121 /2019 () //
20	BLAPL/0009297/2022	RANJITA SAHU VS STATE OF ODISHA	CHANDANA MISHRA VS	GOCHHAPADA /14 /2021 () //
21	BLAPL/0009298/2022	SILU @ SOUMYA RANJAN NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	SALIPUR /222 /2022 () //
22	BLAPL/0009299/2022	MURLI YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /72 /2022 () //
23	BLAPL/0009300/2022	BIKRAM RAM	SURYAKANTA DWIBEDI	BARIPADA TOWN /171 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009301/2022	MAMINA DAS	PABITRA KUMAR NAYAK	BARIPADA TOWN /175 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009302/2022	CHAKRADHAR SABAR	A.K.SAHOO	KANDHEIGOLE /26 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009303/2022	KRUSHNA CHANDRA BEHERA	SOURA CHANDRA MOHAPATRA	MAHILA P.S.(BBSR) /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009304/2022	SANTANU BISHI	ARUN KUMAR MISHRA	TITILAGARH /379 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009305/2022	SUSANTA SAHU @ CHUTI	AKSHAYA KUMAR PANDEY	THAKURGARH /182 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009306/2022	RABI NARAYAN PATRA	AKSHAYA KUMAR SAHOO	NCB BHUBANESWAR /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009307/2022	TULSIRAM YADAV	ANIRUDHA DAS	KANTAMAL /75 /2017
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009308/2022	SUNIL KUMAR SWAIN	JUGAL KISHORE PANDA	TOMANDO /213 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009309/2022	ANKUSH ACHARYA	KISHORE CHANDRA PRADHAN	KHARABEL NAGAR P.S. /298 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009310/2022	GOPINATH PANIGRAHI	ANJAN KUMAR BISWAL	BERHAMPUR TOWN /9 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009311/2022	SRIKANTA KUMBHAR	TRILOCHAN NANDA	BOLANGIR SADAR /249 /2022
		VS	VS	()

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35	BLAPL/0009312/2022	STATE OF ODISHA PANDABA ROUT VS	RABINDRA NATH PANDA VS	// BARAMBA /266 /2021 ()
36	BLAPL/0009313/2022	STATE OF ODISHA DEEPAK KUMAR RAY @ DIPAK KUMAR RAY VS	SABYASACHI MISHRA VS	// BORIGUMMA /31 /2020 ()
37	BLAPL/0009314/2022	STATE OF ODISHA SARAT BEHERA VS	JAYADEBA BEHERA VS	// / /0 ()
38	BLAPL/0009315/2022	STATE OF ODISHA KESHABANTA MOHANTA VS	SOUGAT DASH VS	// SARAT /48 /2020 ()
39	BLAPL/0009316/2022	STATE OF ODISHA MD. PERVEZ VS	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /119 /2022 ()
40	BLAPL/0009317/2022	STATE OF ODISHA GAJITA @ RASMITA GARNAYAK VS	ASHOK KUMAR SAHOO VS	// BARKOTE /185 /2022 ()
41	BLAPL/0009318/2022	STATE OF ODISHA BHARAT NETI VS	RAJAT KUMAR PANDA VS	// BIRMITRAPUR /130 /2022 ()
42	BLAPL/0009319/2022	STATE OF ODISHA CHHATAR SINGH @ NIKU SINGH VS	BISWAJIT NAYAK VS	// / /0 ()
43	BLAPL/0009320/2022	STATE OF ODISHA HARAKITA @ ARAKHITA @ ARABINDA NAYAK VS	BISWAJIT RANJAN TRIPATHY VS	// KOTOAGARH /69 /2022 ()
44	BLAPL/0009321/2022	STATE OF ODISHA SUSANTA KUMAR SANDHA VS	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /187 /2022 ()
45	BLAPL/0009322/2022	STATE OF ODISHA SHYAMASUNDAR MAHAPATRA VS	TAPAS KUMAR ACHARYA VS	// / /0 ()
		STATE OF ODISHA		//

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46	BLAPL/0009323/2022	HIMANSU SEKHAR MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	RAIRAKHOL /190 /2018 () //
47	BLAPL/0009324/2022	RAJA @ PAPUN @ PAPU SAHOO VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	KEONJHAR TOWN /212 /2022 () //
48	BLAPL/0009325/2022	GANESH PATRA VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	KODALA /269 /2018 () //
49	CMAPL/0000463/2022	URMILA BUILDERS PVT. LTD. VS STATE OF ODISHA	ADV VS	// () //
50	CMP/0000926/2022	SASANKA PRASAD PANDA VS KUNTALA SAHOO	SAMIR KUMAR MISHRA VS	// () //
51	CMP/0000927/2022	SARASWATI HEMBRAM VS LALATENDU MISHRA	MANAS RANJAN DHAL VS	// () //
52	CONTC/0005902/2022	SAROJ KUMAR PRADHAN VS SANJAY KUMAR SINGH,IAS	ADV. VS	// () //
53	CONTC/0005903/2022	ALEKHA PRASAD JENA VS RAJENDRA PATTNAIK,IAS	BHUBANANANDA LENKA VS	// () //
54	CONTC/0005904/2022	HRUSHIKESH DAS VS ASWATHY S,IAS	ADV. VS	// () //
55	CONTC/0005905/2022	MAHENDRA KUMAR DASH VS SANGRAMJEET NAYAK, DIRECTOR, MUNICIPAL ADMINISTRATION, ODISHA	SUSANTA KUMAR MISHRA VS	// () //
56	CONTC/0005906/2022	RAJENDRA KUMAR NAIK VS L.A.O, NEYVALLI LIGNITE CORPORATION LIMITED	ADV VS	// () //
57	CONTC/0005907/2022	DR.SONALI MOHANTY	ADV.	//

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		VS	VS	0
58	CONTC/0005908/2022	SALINI PANDIT,IAS BIJAY KUMAR SATPATHY	ADV.	//
		VS	VS	0
59	CONTC/0005909/2022	SATYABRATA SAHU,ADDL. CHIEF SECY.,R AND D.M. DEPT. RAJ KISHOR PARIDA	ADV.	//
		VS	VS	0
60	CONTC/0005910/2022	SATYABRATA SAHU,ADDL. CHIEF SECY.,R AND D.M. DEPT. BINAY KUMAR ROUT	ADV.	//
		VS	VS	0
61	CONTC/0005911/2022	SATYABRATA SAHU,ADDL. CHIEF SECY.,R AND D.M. DEPT. BIDYA DHAR MALLIK	ADV.	//
		VS	VS	0
62	CONTC/0005912/2022	SATYABRATA SAHU,ADDL. CHIEF SECY.,R AND D.M. DEPT. DEBARAJ SARANGI	ADV.	//
		VS	VS	0
63	CONTC/0005913/2022	SATYABRATA SAHU,ADDL. CHIEF SECY.,R AND D.M. DEPT. KUNJALATA NAIK	ADV.	//
		VS	VS	0
64	CONTC/0005914/2022	ASWATHY S.,IAS SANTOSH KUMAR KHANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
65	CONTC/0005915/2022	BISHNUPADA SETHI,IAS DIBAKAR SAMANTARAY	ADV.	//
		VS	VS	0
66	CONTC/0005916/2022	BISHNUPADA SETHI,IAS SUDHIR CHANDRA JENA	ADV	//
		VS	VS	0
67	CONTC/0005917/2022	BISHNUPADA SETHI , I.A.S. BIDESHI SAHU	ADV.	//
		VS	VS	0
68	CONTC/0005918/2022	ANU GARG,IAS MUKUNDA DEHURY	ADV	//
		VS	VS	0

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69	CONTC/0005919/2022	ANU GARG, I.A.S. DUKHABANDHU SAHOO VS	ADV. VS	// // 0
70	CONTC/0005920/2022	ANU GARG, IAS RAKHAL CHANDRA SAMAL VS	SAMIR KUMAR MISHRA VS	// // 0
71	CONTC/0005921/2022	BISHNUPADA SETHY, PRINCIPAL SECY., S AND ME DEPT DINESH KUMAR MOHANTY VS	ADV. VS	// // 0
72	CONTC/0005922/2022	ANU GARG, IAS SARMISTHA KUMARI PATRO VS	ADV VS	// // 0
73	CONTC/0005923/2022	ASWATHY S., I.A.S. HRUSIKESH PRADHAN VS	ADV VS	// // 0
74	CONTC/0005924/2022	ASWATHY S., I.A.S. SER ALLI KHAN VS	ADV VS	// // 0
75	CONTC/0005925/2022	ASWATHY S, I.A.S. KAMALAKANTA LAHA VS	ADV VS	// // 0
76	CONTC/0005926/2022	ASWATHY S, I.A.S. CHANDRA MOHAN ROUT VS	ADV VS	// // 0
77	CONTC/0005927/2022	SALINI PANDIT, I.A.S. JAGADISH PRASAD PATTANAİK VS	ADV VS	// // 0
78	CONTC/0005928/2022	ASWATHY S, I.A.S. RABINDRANATH TRIPATHY VS	ADV. VS	// // 0
79	CONTC/0005929/2022	BISHNUPADA SETHY, IAS RABINDRANATH PANIGARAHI VS	BHAGABAT PRASAD RATH VS	// // 0
		REGIONAL PROVIDENT FUND COMMISSIONER, E.P.F.O		//

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80	CONTC/0005930/2022	SISIRA KUMAR SATAPATHY VS BISHNUPADA SETHY,IAS	ADV. VS	// () //
81	CONTC/0005931/2022	GAGANA PRADHAN VS ASHOK KUMAR MEENA, PRINCIPAL SECY, PR AND DW DEPT	BIBEKANANDA BHUYAN VS	// () //
82	CONTC/0005932/2022	SANJAY KUMAR MOHANTY VS DR.LINGARAJ MISHRA,DIRECTOR OF F.W	RAJJEET ROY VS	// () //
83	CRLA/0000835/2022	SWARNAVA DAS VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	KORAPUT VIGILANCE /33 /2009 () //
84	CRLA/0000836/2022	MADHUSUDAN SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	RASOL /88 /2022 () //
85	CRLA/0000837/2022	BHAGABAN GOUDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	AMBADOLA /105 /2022 () //
86	CRLA/0000838/2022	HIMANSHU KUMAR JENA VS STATE OF ODISHA(VIG.)	AMIT PRASAD BOSE VS	SAMBALPUR VIGILANCE /10 /2017 () //
87	CRLA/0000839/2022	GANGADHAR PATRA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR SADAR /415 /2021 () //
88	CRLA/0000840/2022	SUNADHAR PUJARI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	RAIGHAR /103 /2014 () //
89	CRLA/0000841/2022	SRIDHAR NAIK VS STATE OF ODISHA	S.P.NATH VS	FATEGARH /69 /2020 () //
90	CRLA/0000842/2022	BISHI ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA TOWN /178 /2017 () //
91	CRLLP/0000038/2022	RABINDRA KUMAR PANDA	DILLIP KUMAR DASH	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMA/0000261/2022	DEEPAK KUMAR	ADV	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMA/0000262/2022	NEPU@JAYARAM DAS	ADV.	SORO /90 /2012
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMA/0000263/2022	LALITA HARIJAN	ADV	JEYPORE SADAR /61 /2021
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0002690/2022	ALOK SAHOO@ALOK KUMAR SAHOO	DEEPAK KU SAHOO	AUL /257 /2021
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0002691/2022	SAI ASHRIBAD TRANDING PRIVATE LTD.	ANJAN KUMAR BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0002692/2022	UTTAM MAHARANA@UTTAM DEI	AMLAN SHAKTI PAUL	RANPUR /173 /2015
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0002693/2022	BADAL KUMAR SHA	HAREKRUSHNA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0002694/2022	BHARAT BHUSAN JOSHI	PRASHANTA KUMAR NAYAK	LANJIGARH /30 /2014
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0002695/2022	BIKASH CHANDRA NAYAK	B.K.RAJ	BANKI /90 /2019
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0002696/2022	DILDAR ALI KHAN@DILDAR KHAN	SUBAS CHANDRA DAS	BALASORE TOWN /178 /2017
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0002697/2022	SATYAJIT DASH	SANJIB MOHANTY	MAHILA P.S. BUXIBAZAR /46 /2021
		VS	VS	()

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103	CRLMC/0002698/2022	STATE OF ODISHA NIJWM MAHILARY VS	SUMIT SEKHAR PATNAIK VS	// S.P.(CID-CRL),CUTTACK /8 /2019 ()
104	CRLMC/0002699/2022	STATE OF ODISHA ASHOK KUMAR DAS VS	BASUDEV PUJARI VS	// AUL /218 /2020 ()
105	CRLMC/0002700/2022	STATE OF ODISHA UPENDRA NATH NAYAK VS	KASHINATH PATNAIK VS	// VIGILANCE PS (BERHAMPUR) /2 /2004 ()
106	CRLMC/0002701/2022	STATE OF ODISHA(VIG.) DEBA PRASAD SAHU VS	PARTHA SARATHI NAYAK VS	// BALIMI /54 /2022 ()
107	CRLMC/0002702/2022	STATE OF ODISHA AMIYA PRASAD MALLICK VS	PARTHA SARATHI NAYAK VS	// BALIMI /6 /2015 ()
108	CRLMC/0002703/2022	STATE OF ODISHA VIVEK KUMAR BELTHARIA VS	SASWAT KUMAR ACHARYA VS	// MANCHESWAR P.S. /434 /2021 ()
109	CRLMC/0002704/2022	STATE OF ODISHA RAJESH KUMAR JENA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /149 /2014 ()
110	CRLMC/0002705/2022	STATE OF ODISHA AZAM KHAN VS	SATYABRATA PANDA VS	// / /0 ()
111	CRLMC/0002706/2022	AFRIN TASLIMA JANMEJAYA JENA VS	HIMANSU BHUSAN SUTAR VS	// PATTAMUNDAI /152 /2017 ()
112	CRLMC/0002707/2022	STATE OF ODISHA BIJAYA KUMAR MOHAPATRA VS	ANIRUDHA DAS VS	// KUMBHARAPARA /11 /2018 ()
113	CRLMC/0002708/2022	STATE OF ODISHA HEMANTA KUMAR SAMANTARAY VS	BHARAT JALLI VS	// KHURDA P.S. /298 /2013 ()
		STATE OF ODISHA		//

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114	CRLMC/0002709/2022	RAJAT KUMAR BINDHANI VS SUDHANSU DAS	SURYAKANTA DWIBEDI VS	//0 0 //
115	CRLMC/0002710/2022	GYANA RANJAN PRADHAN@JOGI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /101 /2021 0 //
116	CRLMC/0002711/2022	RANJIT KUMAR PARIJA VS BANK OF INDIA,RANIHAT BRANCH	SUKANTA KUMAR NAYAK VS	//0 0 //
117	CRLMC/0002712/2022	BIJIN KUMAR RAY VS STATE OF ODISHA	SUDARSAN BEHERA VS	//0 0 //
118	CRLMP/0001972/2022	NIRANJAN ROUT VS STATE OF ODISHA	TRILOCHAN RATH VS	//0 0 //
119	CRLMP/0001973/2022	DEVIRACHANA MOHANTY VS STATE OF ODISHA	SANJIB MOHANTY VS	//0 0 //
120	CRLMP/0001974/2022	BASUDEV ROUTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 0 //
121	CRLMP/0001975/2022	KEDARNATH PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
122	CRLMP/0001976/2022	RAMESH KUMAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
123	CRLMP/0001977/2022	SARAT CHANDRA MOHANTY @ SARTA CHANDRA MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 0 //
124	CRLMP/0001978/2022	JUDHISTIR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 0 //
125	CRLMP/0001979/2022	DIBYALOCHAN SAHU	BYOMAKESH TRIPATHY	//0

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		VS	VS	()
126	CRLMP/0001980/2022	LAXMISAGARI SAHU NILIMA SAHOO	RAMAKANTA PRADHAN	// CHAULIAGANJA /41 /2022
		VS	VS	()
127	CRLREV/0000451/2022	STATE OF ODISHA CHITTARANJAN MOHARANA	AMULYA RATNA PANDA	// PHIRINGIA /74 /2019
		VS	VS	()
128	CRLREV/0000452/2022	STATE OF ODISHA TUCCHU INDWAR	BHARAT BHUSAN ROURTRAY	// CHANDIPOSH PS /34 /2022
		VS	VS	()
129	FAO/0000369/2022	STATE OF ODISHA UMARANI BEHERA	DHANANJAYA MUND	// //
		VS	VS	()
130	MACA/0000485/2022	UNION OF INDIA RABINDRA KUMAR MOHANTY	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
131	MATA/0000193/2022	GOLAK BIHARI DAS MOHAN KUMAR SWAIN	AJAYA KUMAR JENA	// //
		VS	VS	()
132	RPFAM/0000228/2022	APARAJITA PRIYADARSINI SWAIN PRADIP @ PRADEEP KUMAR BEHERA	AMRITA MISHRA	// //
		VS	VS	()
133	RPFAM/0000229/2022	GAYATRIRANI SAHOO JOGAMAYA PATI	SEPHALEE DAS	// //
		VS	VS	()
134	RPFAM/0000230/2022	SATYAJIT PADHI KARTIK BARIK	SURYA NARAYAN MISHRA	// //
		VS	VS	()
135	RVWPET/0000238/2022	GITA BARIK THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA	TUSHOBI SANTI SATAPATHY, SR.S.C.(INCOME TAX)	// //
		VS	VS	()
		INDUSTRIAL AND COMMERCIAL ENTERPRISES PVT. LTD.		//
136	WA/0001262/2022	STATE OF ODISHA	DHANANJAYA MUND, AGA	//
		VS	VS	()

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137	WA/0001263/2022	SAROJA KUMAR NATH STATE OF ODISHA VS	SASWAT DAS, AGA VS	// // 0
138	WA/0001264/2022	DILLIP KUMAR NAIK STATE OF ODISHA VS	Y. S. P. BABU, AGA VS	// // 0
139	WP(C)/0024758/2022	RINARANI KANHAR ANIL KUMAR DASH VS	P.K.ROUT VS	// // 0
140	WP(C)/0024759/2022	STATE OF ODISHA CHANDINI DEVI VS	TRILOCHAN NANDA VS	// // 0
141	WP(C)/0024760/2022	STATE OF ODISHA MANMATH KUMAR MOHANTY VS	SUBAS CHANDRA DAS VS	// // 0
142	WP(C)/0024761/2022	STATE OF ODISHA BISWANATH RAM VS	SUBAS CHANDRA DAS VS	// // 0
143	WP(C)/0024762/2022	STATE OF ODISHA JESIMEN BIBI VS	PRAVAT RANJAN SUTAR VS	// // 0
144	WP(C)/0024763/2022	COLLECTOR, MAYURBHANJ SEK SADAM HOSEN VS	PRAVAT RANJAN SUTAR VS	// // 0
145	WP(C)/0024764/2022	COLLECTOR, MAYURBHANJ KUNI PATRA VS	SUSANTA KUMAR DASH VS	// // 0
146	WP(C)/0024765/2022	STATE OF ODISHA HEMANTA SAHU VS	RANJIT SAMAL VS	// // 0
147	WP(C)/0024766/2022	STATE OF ODISHA DIGESH KUMAR SUNANI VS	RANJIT SAMAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0024767/2022	TIKESWAR DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
149	WP(C)/0024768/2022	SATYAM PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
150	WP(C)/0024769/2022	SURENDRA KUMAR MISHRA VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
151	WP(C)/0024770/2022	KUMAR SAHU VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
152	WP(C)/0024771/2022	MONARANJAN MOHANTA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
153	WP(C)/0024772/2022	SASMITA SENAPATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
154	WP(C)/0024773/2022	AKHILA KUMAR MAJHI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
155	WP(C)/0024774/2022	RAMAKANTA DAS VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
156	WP(C)/0024775/2022	SHITAL KUMAR PARAMANIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
157	WP(C)/0024776/2022	SRIDHAR PALEI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
158	WP(C)/0024777/2022	BHARATI SINGH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
159	WP(C)/0024778/2022	MINAKHI JENA	ARJEET MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
160	WP(C)/0024779/2022	SAROJKANTA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0024780/2022	PURNA CHANDRA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0024781/2022	SONALIKA BEHERA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0024782/2022	SAROJ KUMAR RATH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0024783/2022	GANESH PRASAD SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0024784/2022	AGADHU PANIGRAHI	DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0024785/2022	KISHORE CHANDRA PADHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0024786/2022	SARAT CHANDRA NAYAK @ SARAT KUMAR NAYAK	KUBIR PALIT	//
		VS	VS	0
		ALOK MALIK		//
168	WP(C)/0024787/2022	PARSURAM ADAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0024788/2022	SUBASH CHANDRA BAIRIGANJAN	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0024789/2022	ABANI CHANDRA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0024790/2022	STATE OF ODISHA K.SARASWATI RAO VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
172	WP(C)/0024791/2022	STATE OF ODISHA MAHESWAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
173	WP(C)/0024792/2022	STATE OF ODISHA SARAT CHANDRA BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
174	WP(C)/0024793/2022	STATE OF ODISHA BINAPANI NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
175	WP(C)/0024794/2022	STATE OF ODISHA SURENDRANATH LENKA VS	SABYASACHI MISHRA VS	// // ()
176	WP(C)/0024795/2022	STATE OF ODISHA PRATAP KESHARI MOHAPATRA VS	SABYASACHI MISHRA VS	// // ()
177	WP(C)/0024796/2022	STATE OF ODISHA BANCHHANIDHI SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
178	WP(C)/0024797/2022	STATE OF ODISHA RUDRA NARAYAN PRADHAN VS	LALATENDU JENA VS	// // ()
179	WP(C)/0024798/2022	STATE OF ODISHA KUBERA SAHOO VS	SABYASACHI MISHRA VS	// // ()
180	WP(C)/0024799/2022	STATE OF ODISHA BIRABAR SWAIN VS	SABYASACHI MISHRA VS	// // ()
181	WP(C)/0024800/2022	STATE OF ODISHA BHARAT CHANDRA SWAIN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0024801/2022	KARTIK SAHU VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
183	WP(C)/0024802/2022	BASUDEV BEDANTA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
184	WP(C)/0024803/2022	PRAMOD KUMAR ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
185	WP(C)/0024804/2022	NAROTTAM NATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
186	WP(C)/0024805/2022	SUSANTI MUNDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
187	WP(C)/0024806/2022	SHISHIR KUMAR PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
188	WP(C)/0024807/2022	GAJANAN HATHI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
189	WP(C)/0024808/2022	BARENDRA KUMAR DAS MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
190	WP(C)/0024809/2022	PRAFULLA KUMAR ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
191	WP(C)/0024810/2022	SUKADEV SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	WP(C)/0024811/2022	RANJAN KUMAR PRUSTY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
193	WP(C)/0024812/2022	JAYANTA KUMAR SAHOO	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0024813/2022	PUSPITA DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0024814/2022	DHANESWAR ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0024815/2022	SARASWATI NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0024816/2022	NABAKRUSHNA GIRI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0024817/2022	SUSHANTA KUMAR GIRI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0024818/2022	PADMABATI SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0024819/2022	ROUTU BHUJANGA RAO	KADAR MOHAMMAD	//
		VS	VS	0
		COLLECTOR AND DM, GANJAM		//
201	WP(C)/0024820/2022	MIHIRA KUMAR NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0024821/2022	HAREKRUSHNA BAGHAR	SOMANATH PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0024822/2022	SITARAM SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0024823/2022	UCHHABANANDA SETHI	MANOJ KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0024824/2022	STATE OF ODISHA P. PRABHAKAR RAO VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
206	WP(C)/0024825/2022	STATE OF ODISHA BINAYAK HOTA VS	SAMEER KUMAR DAS VS	// // ()
207	WP(C)/0024826/2022	STATE OF ODISHA PRADIPTA KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
208	WP(C)/0024827/2022	STATE OF ODISHA ALOK RANJAN SAMAL VS	SARBESWAR PRUSTY VS	// // ()
209	WP(C)/0024828/2022	STATE OF ODISHA KAMALAKANTA BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
210	WP(C)/0024829/2022	STATE OF ODISHA MD. ODISHA STATE CO OPERATIVE BANK LTD., VS	BBSR BALI PRASAD NANDA VS	// // ()
211	WP(C)/0024830/2022	APPELLATE AUTHORITY UNDER PAYMENT OF GRATUITY ACT CUM JOINT LABOUR COMMNR., MAHESWAR BEHERA VS	BBSR SANJIB MOHANTY VS	// // ()
212	WP(C)/0024831/2022	STATE OF ODISHA MADHAB CHANDRA MOHARANA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
213	WP(C)/0024832/2022	STATE OF ODISHA BIPIN BIHARI NAIK VS	SANJIB MOHANTY VS	// // ()
214	WP(C)/0024833/2022	THE VICE- CHANCELLOR, UTKAL UNIVERSITY, BBSR RAKESH MALLICK VS	BBSR HIMANSU SEKHAR DEO VS	// // ()
215	WP(C)/0024834/2022	CEO, TATA POWER CENTRAL ODISHA, BBSR DULAMANI HATI VS	BBSR PARSURAM MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0024835/2022	ULLAS SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
217	WP(C)/0024836/2022	BISHNUCHARAN MOHAPATRA VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
218	WP(C)/0024837/2022	MD ANWAR ALLAM VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0024838/2022	PRADEEP KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0024839/2022	MANOJ KUMAR PATEL VS UNION OF INDIA	ANUP KUMAR PATTNAIK VS	// 0 //
221	WP(C)/0024840/2022	ABINASH MOHAPATRA VS PARADIP PORT TRUST, JAGATSINGHPUR	SISIR KUMAR PUROHIT VS	// 0 //
222	WP(C)/0024841/2022	RAMESH MOHANTY VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
223	WP(C)/0024842/2022	KHIRODINI DASH VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
224	WP(C)/0024843/2022	ASHOK KUMAR SIPANI VS UNION OF INDIA	SIDHARTHA DAS VS	// 0 //
225	WP(C)/0024844/2022	M/S MAHANADI PETROLEUM PVT. LTD. VS INDIAN OIL CORPORATION LTD.	SATYA SINDHU KASHYAP VS	// 0 //
226	WP(C)/0024845/2022	PANKAJINI BARIK VS THE BM, INUSIND BANK, CUTTACK	MANASH RANJAN NAYAK VS	// 0 //
227	WP(C)/0024846/2022	KHIROD CHANDRA MISHRA	PRASANTA KUMAR SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0024847/2022	SASMITA CHAMPATI	MANASH RANJAN NAYAK	//
		VS	VS	0
		INDUSIND BANK LTD., CHENNAI		//
229	WP(C)/0024848/2022	JAYADEV SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0024849/2022	AJAYA KUMAR SAHU	JAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0024850/2022	GOURANGA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0024851/2022	SANTOSH KUMAR JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0024852/2022	KRUSHNA CHANDRA SABAT	TRILOCHAN BARIK	//
		VS	VS	0
		RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK		//
234	WP(C)/0024853/2022	TAPAN KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0024854/2022	ALEKHA BARIK @ ALEKHA CH. BARIK	MAHESWAR MOHANTY	//
		VS	VS	0
		PITAMBAR BEHERA		//
236	WP(C)/0024855/2022	PRAFULLA CHANDRA KUANR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0024856/2022	BIBHUTI BHUSAN SENAPATI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0024857/2022	M/S MAHABIR INFRA, KALAHANDI	BISWABIHARI MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0024858/2022	STATE OF ODISHA GOUR CHANDRA SINGH VS	GAGAN BIHARI SINGH VS	// // ()
240	WP(C)/0024859/2022	CHAIRMAN CUM MD., MAHANADI COALFIELDS LTD., SAMBALPUR ABHISEK DAS VS	ALOK KUMAR MOHAPATRA VS	// // ()
241	WP(C)/0024860/2022	UNION OF INDIA PRAKASH CHANDRA PATRA VS	SOUMYA MISHRA VS	// // ()
242	WP(C)/0024861/2022	STATE OF ODISHA K. SANTOSH KUMAR RAO VS	GYANENDRA CHANDRA SWAIN VS	// // ()
243	WP(C)/0024862/2022	K. BHARATI BEHERA @ NILA SURYANARAYAN DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
244	WP(C)/0024863/2022	STATE OF ODISHA PRANATI BARIK VS	VIVEKANAND JENA VS	// // ()
245	WP(C)/0024864/2022	STATE OF ODISHA DUSMANTA KUMAR JENA VS	NIRMAL RANJAN ROUTRAY VS	// // ()
246	WP(C)/0024865/2022	STATE OF ODISHA PRADIP KUMAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0024866/2022	STATE OF ODISHA SURYAKANTA ROUL VS	BIDESH RANJAN BEHERA VS	// // ()
248	WP(C)/0024867/2022	STATE OF ODISHA GANESH CHANDRA JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0024868/2022	STATE OF ODISHA ABHIRAM NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0024869/2022	M/S SHREE RANISATI PADDY PROCESSING PVT. LTD. VS STATE OF ODISHA	HASINDEB MOHANTY VS DILLIP KUMAR MOHAPATRA	// 0 //
251	WP(C)/0024870/2022	PRATIVA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS PRATIMA NAYAK	// 0 //
252	WP(C)/0024871/2022	SNEHALATA BUDA VS STATE OF ODISHA	PRATIMA NAYAK VS DILLIP KUMAR MOHAPATRA	// 0 //
253	WP(C)/0024872/2022	DHIRENDRA NATH PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS PRATIMA NAYAK	// 0 //
254	WP(C)/0024873/2022	SATNAMI MAHANAND VS STATE OF ODISHA	PRATIMA NAYAK VS MANAS CHAND	// 0 //
255	WP(C)/0024874/2022	JYOTI CHHATRIA VS STATE OF ODISHA	MANAS CHAND VS DILLIP KUMAR MOHAPATRA	// 0 //
256	WP(C)/0024875/2022	BIBHUTI BHUSAN MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS P.C.MISHRA	// 0 //
257	WP(C)/0024876/2022	SHIFA PARWEEN VS STATE OF ODISHA	P.C.MISHRA VS DILLIP KUMAR MOHAPATRA	// 0 //
258	WP(C)/0024877/2022	PADMABATI BAUG VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS M.PRATAP @ PRATAP KUMAR MOHAPATRA	// 0 //
259	WP(C)/0024878/2022	JYOTSHNARANI RAY VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
260	WP(C)/0024879/2022	ABHAYA KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
261	WP(C)/0024880/2022	KAMALA KANTA LAHA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0024881/2022	STATE OF ODISHA NABAKISHORE DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
263	WP(C)/0024882/2022	STATE OF ODISHA SARAT CHANDRA RAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
264	WP(C)/0024883/2022	STATE OF ODISHA KAJAL SAHU	JAYANTA KUMAR MAJHI	//
		VS	VS	0
265	WP(C)/0024884/2022	STATE OF ODISHA GANESWAR BEHERA	TRILOCHAN DASH	//
		VS	VS	0
266	WP(C)/0024885/2022	UNION OF INDIA SANJULATA JENA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
267	WP(C)/0024886/2022	STATE OF ODISHA ABDUL WAZID	SUSANTA KUMAR SAHU	//
		VS	VS	0
268	WP(C)/0024887/2022	STATE OF ODISHA CHINMAYA MALLICK	GYANARANJAN SETHI	//
		VS	VS	0
269	WP(C)/0024888/2022	STATE OF ODISHA HEMANTA KUMAR BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
270	WP(C)/0024889/2022	STATE OF ODISHA AJAYA KUMAR SETHI	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
271	WP(C)/0024890/2022	VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA RAMA CHANDRA LENKA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
272	WP(C)/0024891/2022	STATE OF ODISHA HLADINI SAHOO	TRILOCHAN DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0024892/2022	STATE OF ODISHA NABIN KUMAR NANDA VS UTKAL GRAMYA BANK, BOLANGIR	SOUMYA RANJAN MOHANTY VS	// // 0 //
274	WP(C)/0024893/2022	GURU CHARAN SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
275	WP(C)/0024894/2022	BIJAY KUMAR RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
276	WP(C)/0024895/2022	ARJUN BARAL VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
277	WP(C)/0024896/2022	KUMARBAR SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
278	WP(C)/0024897/2022	SANJUKTA PANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
279	WP(C)/0024898/2022	ARJUN BARAL VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
280	WP(C)/0024899/2022	CHITARANJAN PANDA VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
281	WP(C)/0024900/2022	RAMESH KUMAR ROUT VS STATE OF ODISHA	K.C.SATAPATHY VS	// 0 //
282	WP(C)/0024901/2022	M/S. VIMAL ORGANICS LTD. VS COMMISSIONER OF SALES TAX (CT AND GST), ODISHA	SIDHARTHA RAY VS	// 0 //
283	WP(C)/0024902/2022	SUBASINI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0024903/2022	UDAYANATH BEHERA VS PRINCIPAL SECY., S AND ME DEPT., BBSR	AJAYA KUMAR PRADHAN VS	// 0 //
285	WP(C)/0024904/2022	RABINDRA NATH MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0024905/2022	MERCY MERIAN DANIEL VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
287	WP(C)/0024906/2022	KAILASH CHANDRA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0024907/2022	NALINIPRAVA KAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0024908/2022	LOKANATH PALAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0024909/2022	KHAGESWAR SWAIN VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
291	WP(C)/0024910/2022	NIRANJAN PRATAP VS STATE OF ODISHA	GOVINDA CHANDRA PAIKARAY VS	// 0 //
292	WP(C)/0024911/2022	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0024912/2022	HAREKRUSHNA NAYAK VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
294	WP(C)/0024913/2022	PRASAN KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0024914/2022	BASANTA KHATUA	LAXMAN BHOI	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	WP(C)/0024915/2022	PURNA CHANDRA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
297	WP(C)/0024916/2022	KUNJABAN SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
298	WP(C)/0024917/2022	SANTOSH KUMAR BHUYAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
299	WP(C)/0024918/2022	GITANJALI DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
300	WP(C)/0024919/2022	MD. MASUD AKRAM	AMIT PRASAD BOSE	//
		VS	VS	()
		STATE OF ODISHA		//
301	WP(C)/0024920/2022	AKSHYA KUMAR DAS	DILLIP KUMAR RAY	//
		VS	VS	()
		THE STATE OF ORISSA		//
302	WP(C)/0024921/2022	M/S. TPNODL, BALASORE	SMRUTI RANJAN MAHAPATRA	//
		VS	VS	()
		REGIONAL PROVIDENT COMMNR.-II, EPFO, BBSR		//
303	WPCRL/0000116/2022	RAJA BEHERA	SARADA PRASANNA SARANGI	KHANDAPARA /234 /2021
		VS	VS	()
		STATE OF ODISHA		//
304	WPCRL/0000117/2022	PRAVATI MAHARANA	GOPINATH MISHRA	/ /0
		VS	VS	()
		SATYA NARAYAN MAHARANA		//
305	WPCRL/0000118/2022	RAMA CHANDRA PANDA	ARUN KUMAR BUDHIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0012091/2022	AMRITA MAJHI	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /22 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0012092/2022	STATE OF ODISHA(VIG.) SUKANTA SWAIN VS	BIDHUBHUSANA MOHAPATRA VS	// / /0 ()
308	ABLAPL/0012093/2022	STATE OF ODISHA KATIMANI BARIK VS	SK. ZAFARULLA VS	// BALASORE SADAR /121 /2020 ()
309	ABLAPL/0012094/2022	STATE OF ODISHA JADU DAS @ KSHIROD DAS VS	DEEPAK KU SAHOO VS	// AUL /184 /2021 ()
310	ABLAPL/0012095/2022	STATE OF ODISHA HRUDANANDA BEHERA VS	SUDEEP KUMAR SARANGI VS	// KHURDA P.S. /295 /2018 ()
311	ABLAPL/0012096/2022	STATE OF ODISHA ADEITA BAI @ ADITYA VS	PRANAYANEE DASMOHAPATRA VS	// BARANGA /244 /2022 ()
312	ABLAPL/0012097/2022	STATE OF ODISHA JITENDRA SAHU VS	KIRTAN DANG VS	// BOLANGIR TOWN /471 /2022 ()
313	ABLAPL/0012098/2022	STATE OF ODISHA SANJAY PRADHAN VS	ASWINI KUMAR MISHRA 3 VS	// / /0 ()
314	ABLAPL/0012099/2022	STATE OF ODISHA SUJIT KUMAR MOHANTY @ SANGRAM MOHANTY @ VS	ARTHA KUMAR MISHRA VS	// KOREI /262 /2020 ()
315	ABLAPL/0012100/2022	STATE OF ODISHA BINA PRADHAN @ BINA DEI VS	ASWINI KUMAR MISHRA 3 VS	// / /0 ()
316	ABLAPL/0012101/2022	STATE OF ODISHA SUMITRA BEHERA VS	DILLIP KUMAR RAY VS	// BASUDEVPUR /109 /2020 ()
317	ABLAPL/0012102/2022	STATE OF ODISHA RANJAN KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /220 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0012103/2022	KAILASH CHANDRA BEERO @ KAILASH CHANDRA BEERO VS STATE OF ODISHA	DEEPA KUMAR PANDA VS	ADVA /52 /2022 () //
319	ABLAPL/0012104/2022	RAJU KHARA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JEYPURE TOWN /219 /2020 () //
320	ABLAPL/0012105/2022	GIRISH BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	KANIHA /240 /2022 () //
321	ABLAPL/0012106/2022	SIBABRATA SAHOO VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	SATYABADI /248 /2022 () //
322	ABLAPL/0012107/2022	DILLIP BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /136 /2022 () //
323	ABLAPL/0012108/2022	KALIA BEHERA @ GANESH BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CHANDIPUR /58 /2021 () //
324	ABLAPL/0012109/2022	ABISKAR MOHANTY @ ABANI MOHANTY VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /680 /2022 () //
325	ABLAPL/0012110/2022	NANDAKISHORE PRADHAN @ NANDA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /681 /2022 () //
326	ABLAPL/0012111/2022	AJAY PRATHARY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /265 /2022 () //
327	ABLAPL/0012112/2022	JIBAN BHOI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /415 /2021 () //
328	ABLAPL/0012113/2022	SARAT KUMAR NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /312 /2022 () //
329	ABLAPL/0012114/2022	PAGAL SAHOO	JYOTIRMAYA SAHOO	BANAPUR P.S. /82 /2016

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0012115/2022	RABINARAYAN SAHOO	JYOTIRMAYA SAHOO	RANPUR /222 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0012116/2022	RAJA @ ABDUL KAIM KHAN	JUGALA KISHORE PANDA	MANAMUNDA /164 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0012117/2022	GOPAL KRUSHNA PALO	BIBHUDANANDA MOHAPATRA	BHANJANAGAR /441 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0012118/2022	SAKH SADAM @ SK. SADDAM	BHARAT BHUSAN ROUSTRAY	PLANTSITE /385 /2018
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0012119/2022	JIBAN BHOI	SAMBEET PATTANAYAK	GOP /421 /2021
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0012120/2022	AMRIT PRITAM PATTANAYAK	SAMBEET PATTANAYAK	NIMAPADA /312 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0012121/2022	CHINMAYA KUMAR BHOI @ TIKI	SANTOSH KUMAR ROUT	NAIKANI-DIHI /189 /2022
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0012122/2022	SURESH KUMAR BHJABAL @ SURESH BHUJABAL	ASHOK KUMAR BEHERA 2	ITAMATI /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0012123/2022	MANOJ BINDHANI	HAREKRUSHNA DASH	PATNA /190 /2022
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0012124/2022	SUDHIR PAIK	SUNIL KUMAR PANDA	MOHANA /150 /2022
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0012125/2022	TAPAN NAYAK	AMLAN SHAKTI PAUL	KHURDA MODEL /385 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0012126/2022	STATE OF ODISHA SK. SABIR VS	SUNIL KUMAR PANDA VS	// AINTHAPALI /448 /2022 ()
342	ABLAPL/0012127/2022	STATE OF ODISHA MANARANJAN ROUT @ PATRA VS	HEMANTA KUMAR MOHANTA VS	// BAISINGA /278 /2022 ()
343	ABLAPL/0012128/2022	STATE OF ODISHA SITA SAHOO VS	DURLLABHA RANJAN MISHRA VS	// KISHORENGAR /149 /2022 ()
344	ABLAPL/0012129/2022	STATE OF ODISHA SITARAM DIXIT VS	SATYAM DAS PATTANAİK VS	// BARBİL /224 /2022 ()
345	ABLAPL/0012130/2022	STATE OF ODISHA BINOD KUMAR BEHERA VS	BIKRAM CHANDRA GHADEI VS	// BHADRĀK TOWN /371 /2022 ()
346	ABLAPL/0012131/2022	STATE OF ODISHA PABITRA KUMAR PRADHAN VS	BIKRAM CHANDRA GHADEI VS	// JANKIA P.S. /325 /2022 ()
347	ABLAPL/0012132/2022	STATE OF ODISHA PADMANA @ PADMAMANA GOLARI VS	SK. ZAFARULLA VS	// MALKANGIRI /512 /2022 ()
348	ABLAPL/0012133/2022	STATE OF ODISHA RAKESH KUMAR NAYAK VS	MANAS KUMAR CHAND VS	// BANĀPUR P.S. /357 /2022 ()
349	ABLAPL/0012134/2022	STATE OF ODISHA NRUPA NAG VS	TUSAR KUMAR MISHRA VS	// TITILĀGARH /274 /2022 ()
350	ABLAPL/0012135/2022	STATE OF ODISHA DR. MINARANI BHUYAN VS	SARATHI JYOTI MOHANTY VS	// MARSHAGHAI /187 /2021 ()
351	ABLAPL/0012136/2022	STATE OF ODISHA GOBİNDA @ SUSHANTA NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BANĀPUR P.S. /372 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0012137/2022	JOGENDRA PRASAD JENA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	SORO /410 /2022 () //
353	ABLAPL/0012138/2022	BIJAY KUMAR BEHERA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	MAHAKALPARA /135 /2022 () //
354	ABLAPL/0012139/2022	JADUMANI BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /143 /2022 () //
355	ABLAPL/0012140/2022	JYOTIRMAYEE ROUSTRAY VS STATE OF ODISHA	S.S.RAY 2 VS	CAPITAL P.S. /100 /2021 () //
356	ABLAPL/0012141/2022	ANANDA NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /184 /2022 () //
357	ABLAPL/0012142/2022	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /154 /2022 () //
358	ABLAPL/0012143/2022	MADAN PATRA @ BHAKTA RANJAN PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /175 /2022 () //
359	ABLAPL/0012144/2022	RATHIA PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /294 /2022 () //
360	ABLAPL/0012145/2022	HADIBANDHU MANSINGH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JODAPADAR /223 /2022 () //
361	ABLAPL/0012146/2022	MANAS SWAIN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /154 /2022 () //
362	ABLAPL/0012147/2022	NAROTTAM SINDUR VS STATE OF ODISHA	JNYANANANDA PANDA VS	TUREIKELA /189 /2021 () //
363	ABLAPL/0012148/2022	CHANDA @ SIRAJ KHAN @ MAHAMMADA	GOREKHNATH DAS	NAYAGARH /151 /2022

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FILING REPORT AS ON :21/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0012149/2022	STATE OF ODISHA BIKASH RANJAN SAHOO	ADITYA SINGH MOHANTY	// TANGI /189 /2022
		VS	VS	()
365	ABLAPL/0012150/2022	STATE OF ODISHA ABHIMANYU SINGH	SATYA SINDHU KASHYAP	// BARIPADA TOWN /671 /2022
		VS	VS	()
366	ABLAPL/0012151/2022	STATE OF ODISHA SUMIT KUMAR SINGH	SATYA SINDHU KASHYAP	// BARIPADA TOWN /671 /2022
		VS	VS	()
367	ABLAPL/0012152/2022	STATE OF ODISHA DEBASIS MALLICK	SANJAY KUMAR PATTANAİK	// TANGI /189 /2022
		VS	VS	()
368	ABLAPL/0012153/2022	STATE OF ODISHA SK. TUKU @ GORA @ SK. TAHIT	RANJAN KUMAR NAYAK	// BARIPADA SADAR /140 /2022
		VS	VS	()
369	ABLAPL/0012154/2022	STATE OF ODISHA SAMBHU CHOUDHURY	SANTOSH CHANDRA ATABUDHI	// DHAULI PS /187 /2022
		VS	VS	()
370	ABLAPL/0012155/2022	STATE OF ODISHA MANORANJAN DALAI	L.N.RAYATSINGH	// PARADEEP /296 /2022
		VS	VS	()
371	ABLAPL/0012156/2022	STATE OF ODISHA SK. SALIM	SATYA RANJAN MULIA	// JAGATPUR /359 /2022
		VS	VS	()
372	ABLAPL/0012157/2022	STATE OF ODISHA PRAMOD KUMAR MUNI	TRILOCHAN NANDA	// BOLANGIR SADAR /409 /2022
		VS	VS	()
373	ABLAPL/0012158/2022	STATE OF ODISHA SILU SABHA SUNDAR	SUCHIT KUMAR NAYAK	// BAMUNIGAM /83 /2022
		VS	VS	()
374	ABLAPL/0012159/2022	STATE OF ODISHA BAIRAGI MOHARANA	ROHIT RANJAN RAY	// BEGUNIA P.S. /217 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0012160/2022	STATE OF ODISHA UMA BARIK VS	JAYADEBA BEHERA VS	// NAYAGARH /69 /2021 ()
376	ABLAPL/0012161/2022	STATE OF ODISHA KARAM SINGH MUNDA VS	PURNA CHANDRA MISHRA VS	// BARBIL /166 /2022 ()
377	ABLAPL/0012162/2022	STATE OF ODISHA SIBARAM SAHOO VS	BIJAYA KUMAR PARIDA 2 VS	// / /0 ()
378	ABLAPL/0012163/2022	STATE OF ODISHA SWASTIK MOHANTY VS	UDIT RANJAN JENA VS	// BHADRAK TOWN /331 /2022 ()
379	ABLAPL/0012164/2022	STATE OF ODISHA PRIYABRATA NAYAK @ JANAKI VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /147 /2022 ()
380	ABLAPL/0012165/2022	STATE OF ODISHA SK. MANGLU VS	KULDEEP MOHANTY VS	// Bamapada (Industrial Area) /158 /2022 ()
381	ABLAPL/0012166/2022	STATE OF ODISHA MD. FARHAN RAZA @ FARHAN RAJA VS	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /127 /2022 ()
382	ABLAPL/0012167/2022	STATE OF ODISHA MD. RAMEEJ RAJA @ MUNNI VS	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /128 /2022 ()
383	ABLAPL/0012168/2022	STATE OF ODISHA NAKA @ MD. NUREJ NAJAR VS	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /120 /2022 ()
384	ABLAPL/0012169/2022	STATE OF ODISHA MD. NURISH VS	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /122 /2022 ()
385	ABLAPL/0012170/2022	STATE OF ODISHA MD. HANNAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// KUTRA /125 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0012171/2022	MD. NURISH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /119 /2022 () //
387	ABLAPL/0012172/2022	MD. FAZLU @ MD. FAZLE HUSSAIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /124 /2022 () //
388	ABLAPL/0012173/2022	MD. NURISH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /118 /2022 () //
389	ABLAPL/0012174/2022	MD. DANISH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /126 /2022 () //
390	ABLAPL/0012175/2022	MD. ANAMUL @ KONDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /121 /2022 () //
391	ABLAPL/0012176/2022	SUBASH CHANDRA TRIPATHY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /351 /2022 () //
392	ABLAPL/0012177/2022	BALU @ BRAJESH KU MOHANTY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /58 /2022 () //
393	ABLAPL/0012178/2022	@ UTTAM JADHAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHOUWAR /433 /2022 () //
394	ABLAPL/0012179/2022	UMESH CHANDRA BEHERA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	KISSANNAGAR PS /166 /2022 () //
395	ABLAPL/0012180/2022	BAIDHAR SWAIN VS STATE OF ODISHA	GYANALOKA MOHANTY VS	BALIKUDA /405 /2022 () //
396	ABLAPL/0012181/2022	ATANU KUMAR PATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BHADRAK TOWN /371 /2022 () //
397	ABLAPL/0012182/2022	BANAMBER PATI	BIPIN KUMAR NAYAK	/ /0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0012183/2022	TARAPADA BOSE @ TARA BOSE	BHABANI SHANKAR DASPARIDA	SAHID NAGAR P.S. /30 /2016
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0012184/2022	SANJAY KUMAR JENA @ KALIA	BIBHU PRASAD CHHUALSINGH	KANAS /33 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0012185/2022	KISHORE KUMAR ROUT	S.S.RAY 2	CAPITAL P.S. /100 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0012186/2022	SUJATA BEHERA @ SUJATA BHUJABALA	SANJIB KUMAR BHANJADEO	BASELI SAHI PS /258 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0012187/2022	ARBAZ KHAN	BIDYALOK MOHAPATRA	PURIGHAT /227 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0012188/2022	RITISHNIGDHA PATTNAIK	SANTOSH KUMAR MOHANTY	KEONJHAR SADAR /386 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0012189/2022	CHANDAN BAGHAR	SURYAKANTA DWIBEDI	MANAMUNDA /159 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0012190/2022	PRAFULLA KUMAR SAHOO	SANJIB KUMAR BHANJADEO	KHURDA MODEL /427 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	WPC(OAC)/0001666/1999	RABINARAYAN BARIK	M.R.MOHANTY,L.K.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
407	WPC(OAC)/0001678/1999	BIRABARA PANDA	M.R.MOHANTY, L.K.MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
408	WPC(OAC)/0001679/1999	MAHADEB SAHOO	M.R.MOHANTY, L.K.MOHANTY	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WPC(OAC)/0001680/1999	STATE OF ODISHA PRABHAT KUMAR NAYAK VS	M.R.MOHANTY, L.K.MOHANTY VS	// // ()
410	WPC(OAC)/0001826/1999	STATE OF ODISHA PREMANANDA SAHOO VS	M.R.MOHANTY, L.K.MOHANTY VS	// // ()
411	CONTC(CP)/0000361/2018	STATE OF ODISHA PRASANT KUMAR ADHIKARI VS	SANJIB MOHANTY VS	// // ()
412	CONTC(CP)/0000382/2018	VIJAYA AMRUTA POLLANGE NRUSINGH CHARAN BEHERA VS DEBENDRA KUMAR BARIK, BEO	KRISHNA CHANDRA SAHU VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :21/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	23/2022 CRLMA/262/2022	NEPU@JAYARAM DAS-MP	ADV.
2	24/2022 CRLMA/258/2022	SANKAR KUMAR MISTRY-MP	SURYAKANTA DASH
3	28/2022 CRLLP/38/2022	RABINDRA KUMAR PANDA-MP	DILLIP KUMAR DASH
4	28/2022 CRLLP/38/2022	RABINDRA KUMAR PANDA-MP	DILLIP KUMAR DASH
5	93/2022 ITA/71/2022	COMMNR. OF INCOME TAX(EXEMPTIONS),HYDERABAD-MP	ADHEYSHYAM CHIMANKA(SR. ST. COUNCEL I.T.)
6	184/2022 CMAPL/52/2008	N.I.CO.LTD-MP	
7	193/2022 SA/396/1999	RAMANIMANI-MP	M/S.P.R.BARIK
8	246/2022 RVWPET/69/2022	RAMARANI SAHOO-MP	DR. NIRANJAN SWAIN
9	307/2022 RPFAM/229/2022	JOGAMAYA PATI-MP	SEPHALEE DAS
10	341/2022 CRLMP/1223/2022	ROHIT KUMAR JENA-MP	RANJAN KUMAR ROUT
11	342/2022 CRLMP/1877/2022	SITARANI PATTNAIK@SAHU-MP	HARIPAD MOHANTY
12	343/2022 CRLMP/1674/2022	RANJAN KUMAR SINGH-MP	
13	344/2022 CRLMP/1979/2022	DIBYALOCHAN SAHU-MP	BYOMAKESH TRIPATHY
14	362/2022 WPC(OA)/2020/2018	JAHANGIR KHAN-MP	AMIYA KUMAR CHHATOI
15	363/2022 WPC(OA)/2364/2018	NARENDRA KUMAR SETHY-MP	M/S SANJIB MOHANTY
16	364/2022 WPC(OA)/2363/2018	AMBIKA DAS-MP	M/S MANAS PATI
17	365/2022 WPC(OA)/2474/2018	DILLIP KUMAR SAHOO-MP	M/S PRADEEP KUMAR MAHAPATRA
18	366/2022 WPC(OA)/1950/2018	DURGA MADHAB DASH-MP	M.PRATAP
19	367/2022 WPC(OA)/2365/2018	PRASANT KUMAR ADHIKARI-MP	M/S SANJIB MOHANTY
20	587/2022 FAO/369/2022	UMARANI BEHERA-MP	DHANANJAYA MUND
21	629/2022 CRLREV/358/2022	ABDUL KARAR KHAN-MP	PRASANTA KUMAR SATAPATHY
22	978/2022 CMP/1048/2017	LALIT KUMAR AGARWAL@LALIT AGARWAL-MP	M/S.SWARUP KUMAR PATNAIK
23	979/2022 CMP/926/2022	SASANKA PRASAD PANDA-MP	SAMIR KUMAR MISHRA
24	980/2022 CMP/927/2022	SARASWATI HEMBRAM-MP	MANAS RANJAN DHAL
25	1030/2022 WPC(OAC)/1665/1999	NARAHARI PADHIARY-MP	
26	1031/2022	DHIRENDRA MALLA-MP	

27	WPC(OAC)/1663/1999 1032/2022	DHIRENDRA MALLA-MP	M.R.MOHANTY, L.K.MOHANTY
28	WPC(OAC)/1663/1999 1033/2022	RAMA CHANDRA SAHOO-MP	DIRECTOR, ELEMENTARY EDUCATION
29	WPC(OAC)/1655/1999 1034/2022	HAREKRUSHNA CHAND-MP	
30	WPC(OAC)/1662/1999 1035/2022	RABINDRANATH SWAIN-MP	STATE
31	WPC(OAC)/1601/1999 1036/2022	RABINARAYAN BARIK-MP	STATE
32	WPC(OAC)/1666/1999 1037/2022	BIRABARA PANDA-MP	M.R.MOHANTY, L.K.MOHANTY
33	WPC(OAC)/1678/1999 1038/2022	BIRABARA PANDA-MP	STATE
34	WPC(OAC)/1678/1999 1039/2022	DR. MAYADHAR PANDA-MP	S.DAS
35	WPC(OAC)/2049/2016 1040/2022	PRABHAT KUMAR NAYAK-MP	STATE
36	WPC(OAC)/1680/1999 1041/2022	PRABHAT KUMAR NAYAK-MP	M.R.MOHANTY, L.K.MOHANTY
37	WPC(OAC)/1680/1999 1042/2022	MAHADEB SAHOO-MP	STATE
38	WPC(OAC)/1679/1999 1043/2022	ANANTA CHARAN BEHERA-MP	M/S MIHIR KUMAR MALLICK
39	WPC(OAC)/2398/1999 1044/2022	PREMANANDA SAHOO-MP	STATE
40	WPC(OAC)/1826/1999 1045/2022	BHAGABAT SAMAL-MP	
41	WPC(OAC)/3024/2009 1046/2022	DR. ALOK KUMAR SETHI-MP	GOPAL SINHA
42	WPC(OAC)/3092/2018 1047/2022	DR. ALOK KUMAR SETHI-MP	M/S BISWAMBAR MOHANTY
43	WPC(OAC)/3092/2018 1048/2022	RABINDRA KUMAR MOHANTY-MP	PRADEEP KUMAR MISHRA
44	MACA/485/2022 1048/2022	PURUSOTTAM MAJHI-MP	M/S A.K. BEHERA
45	WPC(OAC)/3086/2018 1049/2022	IMRAN KHAN-MP	M/S SUBHASHREE MOHANTY
46	WPC(OAC)/3074/2018 1049/2022	JANMOHAN KAND-MP	SRINIBAS MOHANTY
47	MACA/338/2022 1050/2022	SUBRAT KUMAR SATAPATHY-MP	M/S L.K. MOHANTY
48	WPC(OAC)/2967/2018 1050/2022	JANMOHAN KAND-MP	SRINIBAS MOHANTY
49	MACA/338/2022 1051/2022	NARASINGH PATRA-MP	M/S L.K. MOHANTY
50	WPC(OAC)/2479/2018 1052/2022	DR. ANUGATA JENA-MP	M/S BISWABIHARI MOHANTY
51	WPC(OAC)/2663/2018 1053/2022	SAURI MUDULI-MP	L.K.MOHANTY
52	WPC(OAC)/2550/2018 1054/2022	GHANASHYAM MANGARAJ-MP	L.K.MOHANTY
53	WPC(OAC)/2549/2018 1055/2022	RABINDRA MOHANANDA-MP	M/S L.K. MOHANTY
54	WPC(OAC)/1745/2018 1056/2022	BHAGIRATHI HIYAL-MP	SUSANTA KUMAR JOSHI
55	WPC(OAC)/2200/2018 1057/2022	S.NARESH RAO-MP	
56	WPC(OAC)/1058/2016 1057/2022	S.NARESH RAO-MP	
57	WPC(OAC)/1058/2016 1058/2022	KIRAN KUMAR BEHERA-MP	L.K.MOHANTY
	WPC(OAC)/2472/2018		

58	1059/2022 WPC(OAC)/2471/2018	DURJODHAN MAHANTA-MP	L.K.MOHANTY
59	1060/2022 WPC(OAC)/2470/2018	GANESWAR ROUT-MP	L.K.MOHANTY
60	1061/2022 WPC(OAC)/2793/2018	DIPTIREKHA OJHA-MP	DURGESH NARAYAN RATH
61	1062/2022 WPC(OAC)/3118/2018	DEBASHIS SWAIN-MP	SISIR KUMAR PUROHIT
62	1063/2022 WPC(OAC)/3118/2018	DEBASHIS SWAIN-MP	SISIR KUMAR PUROHIT
63	1064/2022 WPC(OAC)/2790/2018	DILLIP KUMAR SAMANTARAY-MP	SAMEER KUMAR DAS
64	1065/2022 WPC(OAC)/2784/2018	SRIKANTA MOHANTY-MP	M/S SAMEER KUMAR DAS
65	1066/2022 WPC(OAC)/2791/2018	KALLIPALLI TUKARAM-MP	UDIT RANJAN JENA
66	1067/2022 WPC(OAC)/2469/2018	GAYADHAR BEHERA-MP	L.K.MOHANTY
67	1068/2022 WPC(OAC)/2468/2018	KULAMANI ROUT-MP	L.K.MOHANTY
68	1069/2022 WPC(OAC)/2467/2018	KRUSHNA CHANDRA PANDA-MP	L.K.MOHANTY
69	1070/2022 WPC(OAC)/2466/2018	BAIDHAR DAS-MP	L.K.MOHANTY
70	1071/2022 WPC(OAC)/2465/2018	NIDHIRAM SATAPATHY-MP	L.K.MOHANTY
71	1072/2022 WPC(OAC)/2464/2018	BANAMALI SAHU-MP	M/S L.K. MOHANTY
72	1073/2022 WPC(OAC)/1864/2018	SAILENDU KUMAR PANDA-MP	BIPLAB MOHANTY
73	1074/2022 WPC(OAC)/1933/2018	G.RASMITA PRADHAN-MP	S.K.OJHA
74	1075/2022 WPC(OAC)/1924/2018	RATIKANTA JENA-MP	M/S S.K. SAMAL
75	1076/2022 WPC(OAC)/1923/2018	PRASANNA KUMAR PATEL-MP	M/S J.K. MOHAPATRA
76	1572/2022 CRLA/682/2017	JAYA KRUSHNA NAYAK-MP	M/S.S.S.RAY
77	1573/2022 CRLA/835/2022	SWARNAVA DAS-MP	DEEPALI MAHAPATRA
78	1574/2022 CRLA/835/2022	SWARNAVA DAS-MP	DEEPALI MAHAPATRA
79	1575/2022 CRLA/482/2021	BISWAJIT SAHOO-MP	MANOJ KUMAR PANDA
80	1576/2022 CRLA/837/2022	BHAGABAN GOUDA-MP	MOHENDRA KUMAR MOHAPATRO
81	1577/2022 CRLA/838/2022	HIMANSHU KUMAR JENA-MP	AMIT PRASAD BOSE
82	1578/2022 CRLA/838/2022	HIMANSHU KUMAR JENA-MP	AMIT PRASAD BOSE
83	1579/2022 CRLA/840/2022	SUNADHAR PUJARI-MP	JITENDRA SAMANTARAY
84	1580/2022 CRLA/840/2022	SUNADHAR PUJARI-MP	JITENDRA SAMANTARAY
85	1581/2022 CRLA/841/2022	SRIDHAR NAIK-MP	S.P.NATH
86	1582/2022 CRLA/841/2022	SRIDHAR NAIK-MP	S.P.NATH
87	1583/2022 CRLA/842/2022	BISHI ROUT-MP	SURYAKANTA DWIBEDI
88	1584/2022 CRLA/842/2022	BISHI ROUT-MP	SURYAKANTA DWIBEDI
89	1640/2022	RABI KHUNTIA-MP	DIPTI RANJAN BHOKTA

90	ABLAPL/15017/2021 1641/2022	SATYABAN BEHERA-MP	DIPTI RANJAN BHOKTA
91	ABLAPL/15054/2021 1642/2022	CHANDRAMANI DAS-MP	
92	ABLAPL/6616/2022 1643/2022	ARUN KUMAR NAYAK @ BABU-MP	
93	ABLAPL/10150/2022 1644/2022	KALPANA SAMANTRAY-MP	
94	ABLAPL/8915/2020 1645/2022	SANJAY KUMAR LENKA-MP	
95	ABLAPL/11425/2022 1646/2022	SANJAY KUMAR LENKA-MP	
96	ABLAPL/11434/2022 1647/2022	PRABIR @ PRABIR KUMAR MOHANTY-MP	SOUGAT DASH
97	ABLAPL/10938/2021 1648/2022	CHETU SAHU-MP	
98	ABLAPL/17775/2019 1649/2022	ANANDA @ MANOJ KUMAR BARIK-MP	PARTHA SARATHI DAS
99	ABLAPL/7683/2022 1650/2022	RASMITA CHAMPATI-MP	
100	ABLAPL/11237/2022 1651/2022	SIBINDRA HANTAL-MP	
101	ABLAPL/10742/2022 1652/2022	JAYANARAYAN SAHU-MP	
102	ABLAPL/11112/2022 1653/2022	BIKAS BARISAL @ BARIMAL-MP	
103	ABLAPL/10635/2022 1654/2022	RUSHI PRASAD NAHAK-MP	
104	ABLAPL/10135/2022 1655/2022	SHYAMSUNDAR SA-MP	
105	ABLAPL/8550/2022 1656/2022	CHINMAYA PRADHAN-MP	
106	ABLAPL/14274/2021 1657/2022	SAGAR DHAL @ SAGARJIT DHAL-MP	
107	ABLAPL/4311/2022 1658/2022	ASHOK KUMAR BHOI-MP	
108	ABLAPL/9271/2022 1659/2022	RAMAKANTA NAYAK-MP	
109	ABLAPL/14297/2021 1660/2022	RAMAKANTA NAYAK-MP	
110	ABLAPL/14297/2021 1661/2022	RAJESH KUMAR MAHARANA @ RAJU MAHARANA-MP	
111	ABLAPL/11277/2022 1662/2022	RAJESH KUMARMAHARANA @ RAJU MAHARANA-MP	
112	ABLAPL/11275/2022 1663/2022	ABAKASH DAS-MP	
113	ABLAPL/11242/2022 1720/2022	SUDHAKAR NAYAK-MP	PITAMBAR BEHERA
114	BLAPL/4733/2022 1721/2022	KHAGESWAR SETHI-MP	
115	BLAPL/5936/2022 1722/2022	MANORANJAN KABAT-MP	BISWAJIT MOHAPATRA
116	BLAPL/8573/2022 1723/2022	SEIKH SAMMATULLAH-MP	BIBHU PRASAD DAS, M/S AMULYA RATNA PANDA, S
117	BLAPL/523/2022 1724/2022	BIJAY MOHANTY-MP	
118	BLAPL/4970/2021 1725/2022	BHAJAN MEHER-MP	
119	BLAPL/8302/2022 1726/2022	GOURA GOPAL PANDA-MP	MANORANJAN PADHY
120	BLAPL/689/2021 1727/2022	CH.BADRI NARAYAN PATRA-MP	MOHENDRA KUMAR MOHAPATRO
	BLAPL/8818/2022		

121	2111/2022 CRLMC/2691/2022	SAI ASHRIBAD TRANDING PRIVATE LTD.-MP	ANJAN KUMAR BISWAL
122	2112/2022 CRLMC/2694/2022	BHARAT BHUSAN JOSHI-MP	PRASHANTA KUMAR NAYAK
123	2113/2022 CRLMC/2695/2022	BIKASH CHANDRA NAYAK-MP	B.K.RAJ
124	2114/2022 CRLMC/2696/2022	DILDAR ALI KHAN@DILDAR KHAN-MP	SUBAS CHANDRA DAS
125	2115/2022 CRLMC/2698/2022	NIJWM MAHILARY-MP	SUMIT SEKHAR PATTNAIK
126	2116/2022 CRLMC/2699/2022	ASHOK KUMAR DAS-MP	BASUDEV PUJARI
127	2117/2022 CRLMC/2701/2022	DEBA PRASAD SAHU-MP	PARTHA SARATHI NAYAK
128	2118/2022 CRLMC/2702/2022	AMIYA PRASAD MALLICK-MP	PARTHA SARATHI NAYAK
129	2119/2022 CRLMC/2703/2022	VIVEK KUMAR BELTHARIA-MP	SASWAT KUMAR ACHARYA
130	2120/2022 CRLMC/2703/2022	VIVEK KUMAR BELTHARIA-MP	SASWAT KUMAR ACHARYA
131	2121/2022 CRLMC/994/2022	USHA KHAITAN-MP	HARIPAD MOHANTY
132	2122/2022 CRLMC/2511/2022	CHITTARANJAN RAY-MP	SATYA SMRUTI MOHANTY
133	2123/2022 CRLMC/1313/2022	ASHOK KUMAR BISOI-MP	
134	2124/2022 CRLMC/2705/2022	AZAM KHAN-MP	SATYABRATA PANDA
135	2125/2022 CRLMC/2707/2022	BIJAYA KUMAR MOHAPATRA-MP	ANIRUDHA DAS
136	2126/2022 CRLMC/2632/2022	SK. AYUB@SK. AYUB HUSSAIN-MP	NIRANJAN SINGH 1
137	2127/2022 CRLMC/2708/2022	HEMANTA KUMAR SAMANTARAY-MP	BHARAT JALLI
138	2128/2022 CRLMC/2708/2022	HEMANTA KUMAR SAMANTARAY-MP	BHARAT JALLI
139	2129/2022 CRLMC/2709/2022	RAJAT KUMAR BINDHANI-MP	SURYAKANTA DWIBEDI
140	2130/2022 CRLMC/2710/2022	GYANA RANJAN PRADHAN@JOGI-MP	SURYAKANTA DWIBEDI
141	2131/2022 CRLMC/2711/2022	RANJIT KUMAR PARIJA-MP	SUKANTA KUMAR NAYAK
142	2132/2022 CRLMC/2712/2022	BIJIN KUMAR RAY-MP	SUDARSAN BEHERA
143	3089/2022 WA/1264/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
144	3090/2022 WA/1264/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
145	3091/2022 WA/1264/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
146	3092/2022 WA/1262/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
147	3093/2022 WA/1262/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
148	3094/2022 WA/1262/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
149	3095/2022 WA/1263/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
150	3096/2022 WA/1263/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
151	13099/2022 WP(C)/8229/2022	NIRANJAN BISWAL-MP	KAMAL KUMAR SAMAL
152	13100/2022	BHABAGRAHI BEHERA-MP	KAMAL KUMAR SAMAL

153	WP(C)/8231/2022 13101/2022	BRUNDABAN BIHARI PRAHARAJ-MP	SHRIKANTA MAHUNTA
154	WP(C)/29470/2021 13102/2022	BINAYA BHUSAN GIRI-MP	MR.GYANALOKA MOHANTY
155	WP(C)/22633/2015 13103/2022	CHANDINI DEVI-MP	TRILOCHAN NANDA
156	WP(C)/24759/2022 13104/2022	NIHAR RANJAN SWAIN-MP	B.S.TRIPATHY..1
157	WP(C)/18638/2020 13105/2022	CH.AJEET KUMAR DAS-MP	B.S.TRIPATHY..1
158	WP(C)/18641/2020 13106/2022	SIBA SINDRIYA-MP	BHABANI SANKAR TRIPATHY (1)
159	WP(C)/20005/2022 13107/2022	DR. TANMAYA PADHY-MP	TANMAY MISHRA
160	WP(C)/22334/2022 13108/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
161	WP(C)/24709/2022 13109/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
162	WP(C)/24709/2022 13110/2022	SUDAM SANDHA-MP	DEEPALI MAHAPATRA
163	WP(C)/24440/2022 13111/2022	ALEKH SUNA-MP	DEEPALI MAHAPATRA
164	WP(C)/24439/2022 13112/2022	MINAKHI JENA-MP	ARIJEET MISHRA
165	WP(C)/24778/2022 13113/2022	KALYAN SARKAR-MP	GYANESWAR SATPATHY
166	WP(C)/22989/2022 13114/2022	SARAT CHANDRA NAYAK @ SARAT KUMAR NAYAK-MPSUBIR PALIT	
167	WP(C)/24786/2022 13115/2022	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY (SALUDA SKIMET) CHHENDIPADA,-MP	
168	WP(C)/24149/2021 13116/2022	BIMAL KUMAR NAYAK-MP	
169	WP(C)/21269/2022 13117/2022	AKULA PRADHAN-MP	SRINIBASH SATAPATHY
170	WP(C)/21901/2021 13118/2022	KHIRODINI DASH-MP	SRINIBASH SATAPATHY
171	WP(C)/21361/2021 13119/2022	SANJAYA KUMAR NAYAK-MP	PRAFULLA KUMAR RATH
172	WP(C)/23125/2022 13120/2022	MD, ODISHA STATE CO OPERATIVE BANK LTD., BBSR-MP	KALI PRASAD NANDA
173	WP(C)/24829/2022 13121/2022	ULLAS SAHOO-MP	MANOJ KUMAR MOHANTY
174	WP(C)/24835/2022 13122/2022	ABINASH MOHAPATRA-MP	SISIR KUMAR PUROHIT
175	WP(C)/24840/2022 13123/2022	M/S ORIENTAL ZIRCONIA, BBSR-MP	
176	WP(C)/20712/2022 13124/2022	M/S MAHANADI PETROLEUM PVT. LTD.-MP	SATYA SINDHU KASHYAP
177	WP(C)/24844/2022 13125/2022	M/S MAHANADI PETROLEUM PVT. LTD.-MP	SATYA SINDHU KASHYAP
178	WP(C)/24844/2022 13126/2022	KAMPA NAYAK-MP	M/S.SHASHI B.JENA
179	WP(C)/3610/2014 13127/2022	KAMPA NAYAK-MP	M/S.SHASHI B.JENA
180	WP(C)/3610/2014 13128/2022	SWAGATIKA SAHOO-MP	DURGESH NARAYAN RATH
181	WP(C)/1491/2022 13129/2022	KHIROD CHANDRA MISHRA-MP	PRASANTA KUMAR SATAPATHY
182	WP(C)/24846/2022 13130/2022	KRUSHNA CHANDRA SABAT-MP	TRILOCHAN BARIK
183	WP(C)/24852/2022 13131/2022	ALEKHA BARIK @ ALEKHA CH. BARIK-MP	MAHESWAR MOHANTY
	WP(C)/24854/2022		

184	13132/2022 WP(C)/24854/2022	ALEKHA BARIK @ ALEKHA CH. BARIK-MP	MAHESWAR MOHANTY
185	13133/2022 WP(C)/24857/2022	M/S MAHABIR INFRA, KALAHANDI-MP	BISWABIHARI MOHANTY
186	13134/2022 WP(C)/24858/2022	GOUR CHANDRA SINGH-MP	GAGAN BIHARI SINGH
187	13135/2022 WP(C)/10737/2015	DUSMANTA MALLICK-MP	M/S.BINAYA KU.MOHANTY
188	13136/2022 WP(C)/24860/2022	PRAKASH CHANDRA PATRA-MP	SOUMYA MISHRA
189	13137/2022 WP(C)/17440/2022	MAA MANGALA AUTOMOBILES BODY BUILDERS AND FINISHERS-MP	MAHESWAR MOHANTY
190	13138/2022 WP(C)/24864/2022	DUSMANTA KUMAR JENA-MP	NIRMAL RANJAN ROUSTRAY
191	13139/2022 WP(C)/16674/2019	SRIKANTA KUMAR DALAI-MP	M/S.LALITENDU MISHRA
192	13140/2022 WP(C)/17492/2022	RATNAKAR BARAL-MP	UMAKANTA MISHRA
193	13141/2022 WP(C)/23079/2022	ASHOK PRASAD SAHOO-MP	RABI NARAYAN MOHANTY
194	13142/2022 WP(C)/24878/2022	JYOTSHNARANI RAY-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
195	13143/2022 WP(C)/19591/2022	SABITA BEURA-MP	AJIT KUMAR TRIPATHY
196	13144/2022 WP(C)/8077/2019	SANATAN NAYAK-MP	M/S.DEEPAK KUMAR MOHAPATRA
197	13145/2022 WP(C)/35921/2021	DINESH KUMAR BEHERA-MP	NIRANJAN LENKA
198	13146/2022 WP(C)/24891/2022	HLADINI SAHOO-MP	TRILOCHAN DASH
199	13147/2022 WP(C)/24892/2022	NABIN KUMAR NANDA-MP	SOUMYA RANJAN MOHANTY
200	13148/2022 WP(C)/4177/2018	PAHALA MALLIK-MP	M/S.NIRANJAN PANDA
201	13149/2022 WP(C)/4176/2018	SATYABRATA MALLIK-MP	M/S.NIRANJAN PANDA
202	13150/2022 WP(C)/18985/2022	KORESA BIBI-MP	
203	13151/2022 WP(C)/25064/2017	ARUN KUMAR AGARWAL-MP	M/S.AMIT PRASAD BOSE
204	13152/2022 WP(C)/24905/2022	MERCY MERIAN DANIEL-MP	BISWAJIT MOHANTY
205	13153/2022 WP(C)/5382/2022	SULATA SAHU-MP	
206	13154/2022 WP(C)/34353/2020	SIBRAM PARIDA-MP	M/S PRASSANNA KU. PARHI, MR.C.K.PRADHAN(CGC)
207	13155/2022 WP(C)/24920/2022	AKSHYA KUMAR DAS-MP	DILLIP KUMAR RAY
208	13156/2022 WP(C)/24920/2022	AKSHYA KUMAR DAS-MP	DILLIP KUMAR RAY
209	13157/2022 WP(C)/24921/2022	M/S. TPNODL, BALASORE-MP	SUMAN MODI
210	13158/2022 WP(C)/21021/2013	DIR.OF TECHNICAL EDU-MP	AGA